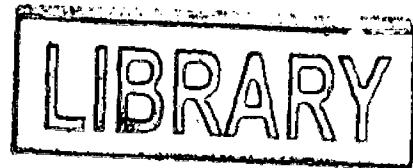


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



CPC. NO. 350/236/2016
O.A. NO. 350/573/2015

Dated : 13.11.2017

Coram : Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Smt. Kakali Das,
Wife of Late Sukhendu Das (Ex. Observar,
Grade-II, Central Water Commission,
26/1, Sahid Surya Sen Road, Berhampur,
District – Murshidabad),
Aged about 42 years,
Residing at Village & P.O: Dakshin Khanda,
P.S. Salar, District – Murshidabad,
PIN – 713 123.

..... Applicant

-Versus-

1. The Union of India,
Service through the Secretary (O & M),
Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi, Pin – 110 006.
2. The Chairman,
Control Water Commission,
Sewa Bhawan, P.K. Puram,
New Delhi – 110 066.
3. The Secretary (O & M),
Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi, Pin – 110 006.
4. The Chief Engineer (H.R.M),
Central Water Commission,
Room No. 314(S),
Sewa Bhawan, R.K. Puram,
New Delhi, Pin – 110 006.
5. The Chief Engineer,
Central Water Commission,
Lower Ganga Basin Organisation,
177-B, Srikrishna Puri,

-2-

Patna (Bihar), Pin – 800 001.

6. The Superintending Engineer (Coord),
Central Water Commission,
Lower Ganga Basin Organization (LGBO),
177-B, Srikrishna puri,
Patna (Bihar), Pin – 800 001.

7. The Executive Engineer,
Central Water Commission,
Lower Ganga Basin Division,
26/1, Sahid Surya Sen Road,
Berhampur, District- Murshidabad,
Pin – 742 101.

Respondents/contemnors.

For the applicant : Mr. P.K. Nag, Counsel

For the respondents : Mr. R. Roychoudhury, Counsel

ORDER (Oral)

Manjula Das, Judicial Member

Heard both sides on the contempt petition.

2. OA. No. 350/00573/2015 was disposed by this Tribunal vide order dated 07.09.2015 with the following orders:

“4. Recording the same this matter is disposed of with the direction that the respondent authority shall on the decision taken by the Screening Committee, communicate the same to the applicant and if the applicant is found suitable for compassionate appointment she shall be appointed, as expeditiously as possible.”

3. Ld. Counsel for the alleged contemnors submitted the “MINUTES OF MEETING OF SCREENING COMMITTEE HELD ON 21.09.2015 & 22.09.2015 FOR CONSIDERATION OF APPOINTMENTS ON COMPASSIONATE GROUND TO POST OF SKILLED WORK ASSISTANT(SWA) IN THE WORK CHARGED ESTABLISHMENT OF HYDROLOGICAL OBSERVATION CIRCLE, CWC, MAITHON AGAINST 5% QUOTA OF THE VACANT POSTS”.

[Signature]

4. On perusal of the aforesaid document it appears that Smt. Kakali Das, the applicant of OA.350/573/2015 got 57 merit points and there were only two vacancies available for compassionate appointment for the grade SWA. It further appears that the two persons who were selected are Shri Balai Chowdhury and Shri Raj Kumar Misra who go merit points 71 & 68 respectively. Therefore, it is clear that the selected candidates got higher marks than the applicant and as there were only two vacancies under the 5% quota for compassionate appointment at the relevant point of time, the applicant could not be given appointment on compassionate ground.

5. In view of the above, we find the order of the Tribunal dated 07.09.2015 passed in O.A.350/573/2015 has been duly complied with. Accordingly, the Contempt Petition is dropped. Notices, if any, issued stand discharged.

(Jaya Das Gupta)
Member (A)

drh

(Manjula Das)
Member (J)